

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT - IV

50.

CP(CAA)-1039(MB)/2020  
c/w CA(CAA)-320(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.03.2021

NAME OF THE PARTIES: J M Commodities Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Owing to paucity of time, list this matter on 05.04.2021.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)